

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 122

IA Nos. 2791/2023, 196/2024, 1059/2024

In
CP (IB) No. 167(CH) 2019
(Disposed of)

IN THE MATTER OF:

Punjab National Bank

...Petitioner/ Financial Creditor

Vs.

Maruti Kesari Nandan Agro Foods Pvt. Ltd.

...Respondent/ Corporate Debtor

Under Section: 7 and 60(5) IBC, 2016, Rule 11 NCLT Rules

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 10.06.2024.

-sd-
Court Officer

May 08, 2024
SM